

Government of India  
Ministry of Finance  
Department of Financial Services  
**LOK SABHA**

**UN-STARRED QUESTION NO. 3992**  
**TO BE ANSWERED ON 10<sup>th</sup> AUGUST, 2018 / SHRAVANA 19, 1940 (SAKA)**

**'LOAN FOR PENDING HOUSING PROJECTS'**

3992. SHRI SUMEDHANAND SARSWATI:  
SHRIMATI SANTOSH AHLAWAT:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has proposed to provide loan to ongoing/pending housing projects to complete their construction, if so, the details thereof;
- (b) the procedure being followed by the Government to select the pending/ongoing projects;
- (c) whether the Government has laid down any criteria in this regard, if so, the details thereof;
- (d) whether the Government has made any special provision for recovery of the said loan; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA)

- (a) No, Madam.
- (b) to (e): Does not arise in view of (a) above.

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